

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
STARRED QUESTION No.34  
TO BE ANSWERED ON 05.12.2023**

**Internal Complaints Committee**

**\*34. SHRI THOMAS CHAZHIKADAN:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the Government is aware that sixteen out of thirty sports federations in the country do not have Internal Complaints Committee (ICC) as mandated by the 2013 Prevention of Sexual Harassment (PoSH) Act;**

**(b) if so, the details thereof along with the name of such federations and the time since when these federations are working without an ICC;**

**(c) whether the sports federations which do have an ICC, have the stipulated number of members, the mandatory external member and the independent member; and**

**(d) if so, the details thereof along with the action taken by the Government in this regard?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS AND SPORTS  
{SHRI ANURAG SINGH THAKUR}**

**(a) to (d) A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 34 FOR REPLY ON 05.12.2023 ASKED BY SHRI THOMAS CHAZHIKADAN REGARDING INTERNAL COMPLAINTS COMMITTEE.**

**(a) to (d): Provisions of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) (POSH) Act, 2013 are applicable to National Sports Federations (NSFs), as applicable to any entity defined in the Act. The NSFs are bound to take action in terms of the extant legal provisions in the cases of sexual harassment reported to them.**

**The Ministry has again written in January 2023 to the Indian Olympic Association (IOA) and the NSFs to re-examine their structure and policies in terms of the said Act and make the necessary changes/modifications. The Ministry has also asked the IOA and the NSFs to sensitize their office bearers, coaches, administrative staff, and players about the prevention of sexual harassment of women in sports.**

**The Internal Complaints Committee (ICC) has already been constituted in the respective NSFs, details of which are given at Annexure.**

**\*\*\*\*\***

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA STARRED QUESTION NO.34 TO BE ANSWERED ON 05/12/2023 ASKED BY SHRI SHRI THOMAS CHAZHIKADAN INTERNAL COMPLAINTS COMMITTEE.**

<b>1.</b>	<b>All India Tennis Association</b>
<b>2.</b>	<b>Indian Pancak Silat Federation</b>
<b>3.</b>	<b>Yogasana Bharat</b>
<b>4.</b>	<b>Squash Rackets Federation of India</b>
<b>5.</b>	<b>Archery Association of India</b>
<b>6.</b>	<b>Sepaktakraw Federation of India</b>
<b>7.</b>	<b>Amateur Soft Tennis Federation of India</b>
<b>8.</b>	<b>KIFI Association (Kudo International Federation of India)</b>
<b>9.</b>	<b>Wushu Association of India</b>
<b>10.</b>	<b>Indian Weightlifting Federation</b>
<b>11.</b>	<b>Rowing Federation of India</b>
<b>12.</b>	<b>Athletics Federation of India</b>
<b>13.</b>	<b>Cycling Federation of India</b>
<b>14.</b>	<b>Amateur Kabaddi Federation of India</b>
<b>15.</b>	<b>Kho Kho Federation of India</b>
<b>16.</b>	<b>Indian Golf Union</b>
<b>17.</b>	<b>Gymnastics Federation of India</b>
<b>18.</b>	<b>Paralympic Committee of India</b>
<b>19.</b>	<b>Equestrian Federation of India</b>
<b>20.</b>	<b>Boxing Federation of India</b>
<b>21.</b>	<b>Hockey India</b>
<b>22.</b>	<b>Cerebral Palsy Sports Federation of India</b>
<b>23.</b>	<b>All India Football Federation of India</b>
<b>24.</b>	<b>School Games Federation of India</b>
<b>25.</b>	<b>Ju-Jitsu Association</b>
<b>26.</b>	<b>All India Chess Federation</b>
<b>27.</b>	<b>WAKO India Kickboxing Federation</b>
<b>28.</b>	<b>National Rifle Association of India</b>
<b>29.</b>	<b>Shooting Ball Federation of India</b>
<b>30.</b>	<b>Roller Skating federation of India</b>
<b>31.</b>	<b>Swimming Federation of India</b>
<b>32.</b>	<b>Basketball Federation of India</b>
<b>33.</b>	<b>Fencing Association of India</b>
<b>34.</b>	<b>All India Sports Council of Deaf</b>
<b>35.</b>	<b>Special Olympic Bharat</b>
<b>36.</b>	<b>Bridge Federation of India</b>
<b>37.</b>	<b>Billiards &amp; Snooker Federation of India</b>
<b>38.</b>	<b>Netball Federation of india</b>
<b>39.</b>	<b>Badminton Association of India</b>
<b>40.</b>	<b>Tenpin Bowling Federation (India)</b>
<b>41.</b>	<b>Yachting Association of India</b>

<b>42.</b>	<b>Indian Kayaking &amp; Canoeing Association</b>
<b>43.</b>	<b>Indian Polo Association</b>
<b>44.</b>	<b>Indian Triathlon Federation</b>
<b>45.</b>	<b>Table Tennis Federation of India</b>
<b>46.</b>	<b>Roll Ball Federation of India</b>
<b>47.</b>	<b>Atya Patya Federation of India</b>
<b>48.</b>	<b>Tennis Ball Cricket Federation of India</b>
<b>49.</b>	<b>Indian Rugby Football Union</b>
<b>50.</b>	<b>Cycle Polo Federation of India</b>
<b>51.</b>	<b>Softball Federation of India</b>
<b>52.</b>	<b>Taekwondo Federation of India</b>
<b>53.</b>	<b>Wrestling Federation of India*</b>

**\* At present, the affairs of Wrestling Federation of India are being managed by the Ad hoc Committee appointed by IOA.**

**\*\*\***